



Subrata Maity

Chartered Accountant & Insolvency Professional

Director MITCON Insolvency Professional Services Pvt Ltd (IPE Recognised by IBBI)

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)

Regulations, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF **GREENSILL INDIA FINANCE PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	GREENSILL INDIA FINANCE PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02 nd August 2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC – Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65999MH2020FTC343142
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	GREENSILL INDIA FINANCE PRIVATE LIMITED 19 th Floor, Sunshine Tower, Senapati Bapat Marg, Elphinstone Road, Mumbai – 400013
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th March 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	SUBRATA MAITY Greenscape Royale CHS Ltd. Shop no. 28 & 29, Plot No. 25, Sector – 07, Kamothe, Navi Mumbai – 410209. MOB-9821888984 EMAIL-subrata.m@hotmail.com REGISTRATION NUMBER: IBBI/IPA-001/IP-P00884/2017-2018/11481
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th April 2022

Notice is hereby given that the Greensill India Finance Private Limited has commenced voluntary liquidation on 30th March 2022.

The stakeholders of Greensill India Finance Private Limited are hereby called upon to submit a proof of their claims, on or before 29th April 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


CA Subrata Maity



Date: 01st April 2022

Place: Navi Mumbai

Shop No 28, Plot No 25, Greenscape Royale CHS Ltd, Sector 7, Kamothe, Navi Mumbai, 410209

Mob: 09821888984, 8104617545; E-Mail: subrata.m@hotmail.com

Free press Journal
~~Business Standard~~

dated

15th July, 2022

PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF ALL STAKEHOLDERS
IN THE MATTER OF VOLUNTARY LIQUIDATION OF
GREENSILL INDIA FINANCE PRIVATE LIMITED
CIN: U65999MH2020FTC343142

This is in furtherance to the earlier Public Announcement issued in this paper on Saturday, 2nd April 2022 informing the stakeholders about commencement of Voluntary Liquidation of the corporate person ("Greensill India Finance Private Ltd.") on 30th March 2022 and inviting submission of claims on or before 29th April 2022.

Please note that the members of the corporate person in their Extraordinary General Meeting held on Wednesday 6th July 2022, has appointed Ms. Purnima Shetty bearing IP Registration No. - IBB/IPA-002/IP-N394/2017-18/11197 in place of the erstwhile Liquidator Mr. Subrata Maity bearing IP Registration No. IBB/IPA-001/IP-P00884/2017-18/11481.

All Stakeholders are requested to direct their future communications in respect of this Corporate Person to the undersigned at the following address:

DX-6, Om Woods CHS, Plot No. 144, Badam Lane, Nr. DMart, Sector-21,

Nerul East, Navi Mumbai- 400706

Email: pcspurnima@gmail.com

Mob No.: 9920100695

Purnima Shetty

Liquidator of Greensill India Finance Private Limited
IBBI/IPA-002/IP- N00394/2017-18/11197

Date: 15th July 2022

Place: Navi Mumbai

Navyashtra dated 15th July, 2022

जाहीर उद्घोषणा

सर्व हिस्सेधारकांचे लक्ष वेधून घेण्याकरिता
ग्रीनसिल इंडिया फायनान्स प्रायव्हेट लिमिटेडच्या
स्वैच्छिक परिसमापनाच्या प्रकरणी
सीआयएन : U65999MH2020FTC343142

दि. ३०.०३.२०२२ रोजी कॉर्पोरेट व्यक्तीच्या (ग्रीनसिल इंडिया फायनान्स प्रायव्हेट लि.) स्वैच्छिक परिसमापनाच्या प्राप्तासंदर्भात आणि दि. २९.०४.२०२२ रोजी वा तत्पूर्वीपर्यंत राबिते सादरीकरण आरंभण्यासंदर्भात हिस्सेधारकांना सूचित करण्यात आलेल्या सदर वर्तमानपत्रात दि. ०२.०४.२०२२ रोजी जारी करण्यात आलेल्या पूर्वीच्या जाहीर उद्घोषणेसंदर्भात सदर सूचना आहे.

कृपया नोंद घ्यावी की, कॉर्पोरेट व्यक्तीच्या सभासदांनी त्यांच्या बुधवार, दि. ०६.०७.२०२२ रोजी अयोजित विशेष सर्वसाधारण सभेमध्ये कु. पृणिमा शेट्टी - आयपी नोंदणीकरण क्र. IBB/IPA-002/IP - N00394/2017-18/11197 यांची पूर्वीचे परिसमापक श्री. सुब्रता मैती, आयपी नोंदणीकरण क्र. IBB/IPA-001/IP - P00884/2017-18/11481 यांच्या जागी नेमणूक केली आहे.

सर्व हिस्सेधारकांनी कृपया सदर कॉर्पोरेट व्यक्तीसंदर्भातील त्यांचा पुढील पत्तयबद्दल अधोहस्त आधुनिकता खात्यातील पत्त्यावर पाठवावा :

डोकेस - ६, ओम वूड्स सीएचएस, प्लॉट क्र. १४४, बडाम लेन, डीमार्टजवळ,

सेक्टर - २१, नेरुल (पूर्व), नवी मुंबई - ४००७०६

ई-मेल : pcspurnima@gmail.com

फोन क्र. : ९९२०१००६९५

दिनांक : १५.०७.२०२२

पृणिमा शेट्टी

हस्ताक्षर : पृणिमा शेट्टी

ग्रीनसिल इंडिया फायनान्स प्रायव्हेट लिमिटेडच्या परिसमापक
IBBI/IPA-002/IP - N00394/2017-18/11197